

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:10.12.2002
NORAD SCHEME
CHHATRAPAL SINGH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government provide 3 percent amount to each institute for its syllabus under the NORAD scheme;
- (b) if so, whether the Government have not given such amount to the State Governments under NORAD scheme due to which State Governments are taking three percent from voluntary organisation;
- (c) if so, the reasons therefor;
- (d) the time by which 3 percent amount which was deducted from voluntary organisations will be given to the voluntary organisations; and
- (e) the action taken by the Government to ensure that 3 percent amount of voluntary organisation is not deducted in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a),(b),(c),(d)&(e) No, Sir. Government, however, provides monitoring charges @ 3% of the total project cost to the State Women Development Corporations for effective monitoring of the projects approved under Women's Economic Programme (NORAD) Scheme. Claims received from State Women Development Corporations for monitoring charges are sanctioned after proper verification.

Instances of deduction of monitoring charges from the programme funds released to the organizations, have been brought to the notice of Government. States have been directed to stop such deductions and release the amount so deducted to the voluntary organizations.